2

RAJYA SABHA

Oral Answers

Thursday, the 28th December, 1989/7/A Pausa, 1911 (Saka)

The House met at eleven of the clock Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN; Q. No*. 61.

Standing Committee on Safety Review of Big Dams

*61. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of WATER RESOURCES be pleased to refer to the answer to Unstarred Question 2948 given in the Rajya Sabha on the 10th August, 1989 and state:

(a) whether the Standing Committee on safety review of big Dams had recom mended in July, 1986 that safety review of dams which are more than 15 metres high or store 50. 000 acre-feet or more of water be conducted by States once in ten years;

(b) if so, what is the number of such dams Sicucwioc *and* how many of these

have been reviewed for safety along with the findings thereof; and

(c) what is the number of dams Statewise for which safety review has not been conducted so far though it is overdue and what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANOBHAI KOTADIA): (a) Yes, Sir.

(b) and (c) A Statement giving the Statewise number of such dams is laid on the Table of the House. *(See* below).

The State Governments have been advised to Carry out such safety review by independent inter-discipliaary panel of experts. As a first step, 12 States, having significant number of dams have set up dam safety cells. States have also referred 23 problems associated with the safety of dams to the Dam Safety Organization of the Central Water Commission. On these cases, appropriate advice has been given to the States. However, independent panel of experts are yet to be constituted by the States for the safety review.

Statement *STATEWISE DISTRIBUTION OF LARGE DAMS*

(Height more than 15 M. or storage more than 60 million cubic metre)

Information received upto July, 1989.

S. No	, Name of the State	Total
1	2	3
1.		84
2.		3
3.		1
4.	Bihar,.	78
5.		244
6.		5
7.		••
8.		5
9.	Jammu & Kashmir	9

727 RS-1.

1 2		•									3
0. Karnataka			•.		. •			•	•		. 89
1. Kerala .					•		•				49
2. Madhya Pra	desh	•				•					323
3. Maharashtra					·						950
4. Manipur							•.	,			4
5. Meghalaya											6
6. Mizoram									•		
7. Nagaland								. •			
8. Orissa .			•								. 94
9. Punjab											2
. Rajasthan	•		۰.					• •		•	55
. Sikkim .		•				, 1			•	•	•••
. Tamil Nadu	•					•			:	•	91
. Tripura .									۰.		1
. Uttar Pradesh						• .					75
West Bengal	•.			۰.					-		. 11

[RAJTfA SABHA]

श्री ग्रटल बिहारी वाजपेयी : सभापति जी, बडी माता में धन खर्च करके बांधों का निर्माण किया जाता है। यह बांध वर्षों तक हमारी सिचाई ग्रीर ग्रन्थ ग्रावश्यकतांग्रों को पूरा करने नाले हैं, लेकिन इन डांवों की देखभाल का काम जितनी चुस्ती से होना चाहिए, नहीं हो रहा है, मंत्री महोदय के उत्तर से भी यह स्पष्ट है कि यद्यपि 25 राज्य हैं, लेकिन इन 25 राज्यों में से केवल 12 राज्यों ने अपने राज्य में बांधों की सरक्षा के लिये सैंलों का निर्माण. किया है। अन्य राज्यों में क्या हो रहा है, सदन यह जानना चाहेगा । अगर मंत्री महोदय कहें कि उनके पास जानकारी नहीं है और जानकारी एकद्रित करके बताएंगे तो ग्रलग बात है, लेकिन मैं उम्मीद करता हूं कि जो जानकारी उनके पास है, यह सदन के सामने रखेंगे।

3

Oral Answers

SHRI MANOBHAI KOTADIA; Sir, I have got the information. As per the recommendations of the Standing Com-

mittee, it was recommended that those States who have got a significant number of dams, more than 10 big dams, they would constitute this cell. There are only 12 States who have got more than 10 dams.

4

to Question

SHRI ATAL BIHARI VAJPAYEE: May I quote the reply? • "As a first Step, 12 States, having a significant number of dams, have set up dam safety cells. " Am I to understand that other States have not been included because the number of dams in those States is less than 10?

SHRI MANOBHAI KOTADIA: Yes, Sir. It is true. A "statement is given here.

SHRI ATAL BIHARI VAJPAYEE: Sir, another supplementary in his reply the hon. Minister says that independent panels of experts are yet to be constituted by the States for safety review. Does that mean that each and every State has to constitute an independent panel or will the constitution of a panel, only apply to those who have more than 10 dams? What will happen to those States who don't have 10 dams. but the dams they have are very important and their safety must be looked into?

SHRI MANOBHAI KOTADIA: Sir, those who do not have more than 10 dams have got their own machinery and they can look after themselves. Let me submit that independent cells are to be formed by the States. We are advising the. States repeatedly. We are holding periodical meeting's also advising them to form these cells.

अगे घटल बिहारी वाजपेयी : सभापति जी....

श्री लक्षापति: आपके दो सवाल हो गए।

श्री क्रटल बिहारी व जपेयीः लेकिन जवाब तो एक का भी नहीं हुग्रा... (व्यवधान)

श्री सभापति : यह उनका "मेड इन एपियरेंस" है । श्री राम चन्द्र विकल ।

 श्री छटल खिहारी बाजपेयी : सभापति जी, विकल में और अटल में कोई फर्क नहीं है।

ओ राम चन्द्र विकल : आप मागे हैं, मैं पीछे हं, इतना फर्क तो है ही ।

सभापति जी, मैं मंत्री जी से जानना चाहता हूं कि वे कॉन से राज्य हैं जिन्होंने अभी तक सेल नहीं बनाए हैं। उनके नाम और संख्या बताएं। दूसरे सरकार की ओर से उन्हें कब-कब चेतावनी सेल .बनाने के बारे में दीं गयी है?

 6

इन राज्यों को 87 में ही कहा गया है कि आप सेल बना लीजिए।

to Questions

श्री ग्रन्टल बिहारी वाजपेयी : हरियाणा में कोई डैम नहीं है ?

अर्थे मनुभाई कोटाड़ियाः हरियाणा में कोई डैम नहीं है।

अगे क्राटल बिहारी वाजपे िः ग्रापका क भी नहीं है ?

श्री मनुभाई कोटाड़ियाः हां, डैम् एक भी नहीं है।

श्री राम नरेश यादव : महोदय, मैं माननीय मंद्वीजी के उत्तर में जानता चाहूंगा कि आपने कहा है कि बांध सुरक्षा संगठन को बांध की सुरक्षा से सम्बंधित 23 समस्याओं के बारे में सुचित किया गया है । इन मामलों में राज्यों को उचित सलाह दी गयी है । मैं जानना चाहता हूं कि जो उपयुक्त सलाह दी गयी है वह कौनसी उपयुक्त सलाह है ? उनमें कौन-कौन से मुद्द हैं जिनकी सूचना राज्य सरकारों को दी गयी हैं और कितने ऐसे राज्य हैं जिन्होंने जि इस सलाह को माना है ?

SHRI MANOBHAI KOTADIA; They have agreed in principle hut for lack of financial resources, they have not as yet implemented this scheme.

श्री राम नरेश यादवः लितने राज्यों ने आपकी उस सलाह का स्वागत किया है, माना है या उसे इम्पलीमेंट किया है ?

. थी **मनुवाई**कोटाड़िया :सभी 12 राज्यों ने 1

श्री राम नरेश यादवः वे कौन-कौन से राज्य हैं जिन्होंने पालन किया है?

थो मनुभाई कोटाड़ियाः मेने बताया कि 12 राज्य हैं।

PROF. C. LAKSHMANNA: Mr. Chairman, it is good that 12 States **have** set up safety cells. Mere setting up of safety cells will not solve the **problem**,.

7 Oral Answers

8

We would like to know what is the level of those cells, who are the people who are manning them. I would like to know from the Minister out of the 12 j States where these cells have been set up, ! what has been the level of those cells, what has been the constitution, whether that information is available with him. If so, I would like to know whether the cells that have been set up are ' having Sufficient powers., as well as expertise with them to look after the safety which is the major thrust of this question.

SHRI MANOBHAI KOTADIA: For that, I require notice.,

श्री छजीत जोगी: मान्यवर, वडे बांधों के संबंध में एक तकनीकी बात स्पष्ट रूप से सामने ग्राई है कि जिन स्थानों में ये बड़े बांध बनाए जाते हैं वहां सार्वजनिक सुरक्षा को खतरा बना रहता है । इसके साथ ही एक बहत वड़ा नुकसान जो बड़े बांधों से होता है, वह यह भी है कि वड़े बांध बनाए जाने से बहत बड़ा इलाका डूब में ग्राता है ग्री~ डब में बहुधा पहाड़ी इलाके के आदिवासी और गरीब लोग प्रभावित होते हैं। इन दोनों बांधों को ध्यान में रखते हुए मैं यह जानना चाहूंगा कि क्या शासन कोई ऐसा नीतिगत निर्णाय लेने जा रहा है जिस्त्री कि कविष्ण हे बडे बांध कम बनाए जाएं और उनके स्थान पर छोटे ग्रौर मध्यम बांध बनाए जाएं । जिससे न तो सुरक्षा का खतरा रहे और त ही ग्रादिवासियों ग्रौर दूसरे पहाड़ पर रहने वाले लोगों के डूब में या जाने के कारण वहां से विस्थापित हो जाने का खतरा रहे। तो क्या ऐसा कोई नीतिगत निर्णय सरकार द्वारा लिया जाएगा?

SHRI MANOBHAI KOTADIA: Sir, the question of the hon. Member is something else, I do not think it is within the scope of this question.

SHRI AJIT P. K. JOGI; Sir, it is relevant. It is totally relevant. Are you going to take a policy decision that you will discourage construction of big dams and henceforth only small and medium dams should be constructed? Is the Government thinking on those lines?

SHRIMATI JAYANTHI NATARAJAN: Sir, how can the Minister say it is

irrelevant? It is for the Chair to decide that.

MR. CHAIRMAN; He submitted it to me and I agree with him.

SHRI YASHWANT SINHA: It is the ruling of the Chair. (*Interruptions*). - •

MR. CHAIRMAN; Shri Anand Sharma.

SHRI AJIT P. K. JOGI: Sir, I seek protection from you.

. The question is relevant(*Interruptions*).

MR. CHAIRMAN:... the Supplementary does not arise out of this question.

SHRI ANAND SHARMA: Sir, the Minister has given a Statewise break-up of the number of dams which are there the States which have complied so fail with the requirement of setting up of safety panels and the States which have not complied with it. I feel that, this is not such a simple matter which could be left to the States and State-level safety panels because most of the major dams, big dams, irrespective of the number of dams in a particular State, are there because of Central projects and a great threat is posed to major damn including the Pong Dam and the Pandoh Dam in Himachal Pradesh because of siltation. the Water Resources Ministry cannot solve the problem by merely giving a directive to the States to set up the panel to take care of this problem. What is required in such a situation is, that, a comprehensive safety review should be done and a co-ordinated approach should be there comprising of all the related

Ministries, that is, Energy, Environment, and Water. Resources. I would like to know from the 'Minister whether the Government would consider setting up a committee comprising experts from these three Ministries to consider measures **for** protecting the dams, particularly the big dams related to hydel projects, and also whether an advance study would be made regarding the viability and safety of dams which will be constructed in future.

SHRI MANOBHAI KOTADIA: It is a good suggestion by the hon. Member. We will look into it.

9

SHRI RAOOF VALIULLAH: Sir, Mr. Vishwanath Pratap Singh, in his interview to: The Illustrated Weekly of India' in the month of August this year, had very categorically stated that he was against the construction of big dams,

MR. "CHAIRMAN; Who?

SHRI RAOOF VALIULLAH: Mr. Vishwanath Pratap Singh who was not the Prime Minister then. Now, as Prime Minister Minister does he stick to this stand and

is the Government aware of it and is the Government thinking that big dams are not good for the country?..

MR. CHAIRMAN: But this is about safety..

SHRI MANOBHAI KOTADIA: He made the statement outside the House. It was not in the House. (*Interruptions*).

SHRI RAOOF VALIULLAH; So what? He said it publicly that he was against the construction of big dams. Does he stick to that? (*Interruptions*),

SHRI MANOBHAI KOTADIA: Sir, I submit that the- question is irrelevant. (Interruptions).

SHRI RAOOF VALIULLAH: Does he mean to say he can speak any trash outside the Government? (*Interruptions*) I seek your protection, Sir. (*Interruptions*).

SHRIMATI JAYANTHI ' NATARA JAN; Today Mr. George Fernandas calls a meeting. *(Interruptions).*

SHRI RAOOF VALIULLAH: Does Mr. Vishwanath Pratap Singh stick to that statement? How can he say that it was made outside the House?. -. (Interruptions)...

SHRI P. N. SUKUL; Sir, whether it was made outside the House or inside the House, the person is the same... • *(Interruptions)*... He talks something different outside and something else inside the House... *(Interruptions)*, MR. CHAIRMAN: Policy matters do not, form. part of supplementaries... (Interruptions),...

SHRI RAOOF VALIULLAH; It is not a policy matter, *Sir,... (Interruptions)...* It iss not a policy matter... (*Interruptions*)...

MR. CHAIRMAN: This it a policy ' matter... (Interruptions)...

SHRI RAOOF VALIULLAH; How is it a policy matter, Sir?... (Interruptions) ... It was the firm belief of Mr Vishwanath Pratap Singh. Now, as Prime Minister of the Janata Dal Government, does he stick to that or not?... (Interruptions)...

SHRI SUBRAMANIAN SWAMY: Sir, on a point of order... (Interruptions)... Sir, he has always the right to elicit information on what the Government's policy is. Therefore, the Minister can say whether the policy continues or not... (Interruptions)...

SHRI ATAL, BIHARI VAJPAYEE; That is a different matter... (Interruptions)...

SHRI MANOBHAI KOTADIA: Sir, the honourable Member can give a Separate notice for that question... *(Interruptions)*...

SHRI RAOOF VALLIULHA; Why? "This question is also about the dams... (*Interruptions*)...

SHRI MANOBHAI KOTADIA; The scope of this question is very limited... (*interruptions*)...

SHRI RAOOF VALIULLAH; This is a question about big dams and I have a right to ask this question... *(Interruptions)*...

SHRI JAGESH DESAI: Sir, this is a question on information...

SHRI RAOOF VALIULLAH; Sir. I am sticking to the question and I have

a right to ask the Minister and **the** Government about the stand of the Government on big dams;.. {*Interruptions*)

श्वी मनुमाई कोटाड़ियाः मैंने पहले ही कह दिया कि इसके लिए अलग से क्वेश्चन पूछ सकते हैं।

(व्यवधान)

SHRI ANAND SHARMA: He is a Minister and he does not know the policy of the Government... (*Interruptions*)... Why should we put a separate question? ... (*Interruptions*)

SHRI K. V. THANGKABALU: This Government does not have a policy...,. (Interruptions)

SHRI ANAND SHARMA: We are asking a question on policy and there is no answer... (*Interruptions*)...

MR. CHAIRMAN; You kindly direct ... (*Interruptions*)... your question to Mr. Vishwanath Pratap Singh... (*Interruptions*)

SHRI ANAND SHARMA: Why? The Minister is here and he is concerned with this... (Interruptions)

SHRI RAOOF VALIULLAH; Sir, this is a question about big dams and be is the concerned Minister.. -. (Interrup-

SHRI K. V. THANGKABALU: It is the duty of the Minister to understand what the question is... (Interruptions)

MR. CHAIRMAN; You put another question... (Interruptions)

SHRI VISHVJIT P. SINGH: Mr. Chairman, Sir, with your permission, may I inject some clarity into the situation?... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE; Sir, is fie on a point of order?

MR. CHAIRMAN: No, no... (Interruptions),. There is all clarity. SHRI VISHVJIT P. SINGH; Sir, this question relates to big dams and all that has been asked by the honourable Member is a clarification from the honourable Minister to clarify the Government's policy as to whether this Government is in favour *of* big dams or is against it... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: No. That was not the " question. He brought in Mr. Vishwanath Pratap Singh. So, that was not the question.... (Interruptions)

AN HON. MEMBER; How can you say that?... (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: I am talking to the Chairman. That was not the question... (*Interruptions*),...

SHRI ANAND SHARMA; It is a related question, Sir,... (*Interruptions*),... It is a related question and it is within the purview of- the main question. We want to know the Government's policy, the future policy of this Government... (*Interruptions*)

श्वी झटल बिहारी वाजपेयी : सभापति महोदय, ग्राप मुझे भी मौका दीजिए । ग्रगर यह सवाल होता कि बड़े वांघों के बारे में सरकार की नीति क्या है तो जवाब दिया जाना चाहिए था ग्रौर दिया जाता था ।

अी रऊफ वलीउल्लाह : मैं नीति की बात नहीं कर रहा हं। (व्यवधान)

श्री ग्रटल बिहारी वाजपेयीः यह विश्वनाथ प्रताप सिंह को बीच में क्यों लाये ? (व्यवधान) पालिसी की बात करते... (व्यवधान)

श्रो रऊफ बलीउल्लाहः मैं पालिसी की बात नहीं कर रहा हूं (व्यवधान)

MR. CHAIRMAN: Please sit down. Hear me. According to me, the question is about the safety review. And according to that, this particular question about what the Prime Minister said does not arise out of this. *(Interruptions)* You are entitled to a supplementary. *(Interruptions)* I rule it out, Shri T. R. Balu. SHRI T. R BALU: As stated by the hon. Minister, the safety reviews have been, conducted in 91 dams as far as Tamil Nadu is concerned. But the review findings have not been provided for the same. Sir, will the Minister come forward to Provide the findings anything adverse, and the follow-up- action taken by the Government? Secondly, will the Central Government come forward to finance as fas as the safety schemes are concerned?

SHRI MANOBHAI SOTADIA; Sir, the ownership of dams is of State Governments. So any amount to be incurred is to be by the State Governments.

MR. CHAIRMAN; Next question.

Internal and external value of rupee *62. SHRI ISH DUTT YADAV; t SHRI VIRENDRA VERMA: Will the Minister of FINANCE be pleased-to state;

(a) what is the percentage of decline in rupee value, both external and internal, at the end of 1988-89 as compared to the rupee value at the end of 1987-88;

(b) by what percentage the import costs have' gone up against the major international currencies with the decline in the rupee value and what is the consequential rise in the rate of inflation;

(c) whether ASSOCHAM had sometime back made certain suggestions to arrest the declining trend in the internal and external value of Indian rupee; and

(d) if so, what are the details thereof stating the decision if any, taken by Government thereon?

THE MINISTER OF FINANCE (PROF. MADHU, DANDAVATE); (a) to (d) A statement is laid on the Table of Ihe House.

Statement

(a) External value of the Rupee declined by 10. 5 per cent in March 1989 over March 1988 and by 13. 4 per cent in March 1988 over March 1987 in terms ■of the intervention currency, the Pound

The question was actually asked on the floor of the House by Shri Ish Lutt Yadav.

Sterling. Internal value of one Rupee, measured as reciprocal of Consumer Price Index for Industrial Workers (Base 1982— 100), amounted to 60. 2 paise in March 1989 and 65. 4 Paise in March 1988.

to Questions

(b) The Rupee depreciated in March 1989 by 16. 3 per cent in terms of US dollars, 14. 2 per cent in terms of Yen and 6. 8 per cent in terms of Deutsche Mark in comparison to March 1988. Other things remaining equal, rupee value of imports denominated in foreign currencies rise by the amount of depreciation of the Rupee vis-a-vis the foreign currency concerned. It is-, however, not possible to precisely measure the impact of depreciation of the rupee on domestic inflation.

(c) and (d) In their paper on internal and external value of rupee the ASSOCHAM has suggested to Stem, the tide of inflation and contain downward slide in the value of the rupee by cutting down wasteful expenditure, curtailing budget deficits, increasing production and productivity, increasing our competitive position and marketing skills.

श्री ईश दत्त यादव : माननीय सभापति जी, माननीय मंत्री जी ने ग्रपने उत्तर के पैराग्राफ "क" में यह कहा है कि अन्तःक्षेप मुद्रः, पाउंड स्टर्लिंग की तुलना में रुपये की बाह्य कीमत में मार्च, ,1988 की तुलना में मार्च, 1989 में 10.5 प्रतिशत ग्रौर मार्च, 1987 की तूलना में मार्च, 1988 में 13.4 प्रतिशत की गिरावट ग्राई है। एसोसिएट चेम्बर ग्राफ कामर्स एण्ड इंडस्ट्री ग्राफ इंडिया स्टेडी ने भी कहा है कि भारतीय मुद्रा के 1987-88 के मुकाबले 1988-89 में इसकी बाह्य कीमतों में 7 प्रतिशत के बजाय 8 प्रतिशत और अन्तरिक मूल्यों में 9 प्रतिशत के बजाय 10. प्रतिशत को कमी ग्राई है और यह निर्विवाद सत्य है । इसलिए मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या भारतीय मुद्रा का ग्रवमूल्यन हुन्ना है और क्या निरन्तर अवमूल्यन हुआ है ? म्राज एक रुपए में जीवनोपयोगी जो सामान मिल रहा है, वह 1950-51 में 10 पैसे में मिलता था और 1 970-71 में 23 पैसे में मिलता, था । इसलिए निरन्तर ग्रवमूल्यन हुग्रा है । जीवनोपयोगी वस्तुएं महंगी हुईं हैं । ऐसी स्थिति में मैं माननीय मंत्री महादय से